

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 593/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M

Name of the Company	State Bank of India.-Vs- Coastal Projects Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. BISHWASIT DUBEY, Adv.
2. SOUVIK MAZUMDAR, Adv.
3. ARIF ALI, Adv.
4. SAUMIK BATHAM, Adv.

Financial Creditor/
Applicant

Sumik
Mazumdar.
20.12.2017

5. Sarada Hariharan
6. Rajat Kumar


Corporate
Debtor

Harish.
20/12/17


ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

List it on 03/01/2018.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)